

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 800 of 2020

&

I.A. No. 289 of 2021

IN THE MATTER OF:

Rishima SA Investments LLC

...Appellant.

Versus

Sarga Hotels Pvt. Ltd. & Ors.

Through its RP-Ms. Savita Agarwal

...Respondent.

Present:

**For Appellant: Mr. Abhijeet Sinha, Ms. Rhea Verma,
Mr. Rahul Jain and Mr. Raj Shekhar Rao,
Advocates.**

**For Respondent: Ms. Savita Agarwal (RP), Mr. Rishav Banerjee,
Mr. Ritoban Sarkar, Mr. Rajarshi Banerjee,
Advocates for R-1.
Mr. Krishnendu Datta, Sr. Adv. with
Mr. Arijit Mazumdar, Mr. Shambo Nandy and
Mehak Khurana, Advocates for R-2.
Mr. Joy Saha, Sr. Advocate with
Mr. Aishwarya Kumar Awashthi, Advocates for R-3.
Mr. Rajshree Chaudhary, Ms. Surbhi Pareek,
Mr. Raunak Dhillon, Mr. Aditya Marwah,
Mr. Shivkrit Rai and Ms. Isha Malik, for impleador,
Yes Bank.**

WITH

Company Appeal (AT) (Insolvency) No. 892 of 2020

IN THE MATTER OF:

Shristi Infrastructure Development Corporation Ltd.

...Appellant.

Versus

Sarga Hotels Pvt. Ltd. & Ors.

Through its RP-Ms. Savita Agarwal

...Respondent.

Present:

**For Appellant: Mr. Krishnendu Datta, Sr. Advocate with
Mr. Arijit Mazumdar, Mr. Shambo Nandy and
Mehak Khurana, Advocates**

**For Respondent: Ms. Savita Agarwal (RP), Mr. Rishav Banerjee,
Mr. Ritoban Sarkar, Mr. Rajarshi Banerjee,**

Advocates for R-1.

**Mr. Abhijeet Sinha, Ms. Rhea Verma,
Mr. Rahul Jain and Mr. Raj Shekhar Rao,**

Advocates for R-3.

Mr. Joy Saha, Sr. Advocate with

Mr. Aishwarya Kumar Awashthi, Advocates for R-2.

ORDER
(Virtual Mode)

26.03.2021 Learned Counsel for the IRP is heard.

Learned arguing counsel for Respondent No. 2 and 3 are stated to be busy in another Court. As such, List both these Appeals as 'Part-Heard' high on Board on **19th April, 2021.**

[Justice A.I.S. Cheema]
Member (Judicial)

[Dr. Alok Srivastava]
Member (Technical)

Basant B./md.